

F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.06.2023

ORDER NO. 113 of 2023

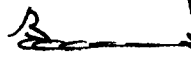
Hon'ble President is pleased to partially modify the roster order no. 107 of 2023 for **CESTAT, Allahabad** on **05.07.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 05.07.2023 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Supreme Court remand matter: ST/70517/2017 M/s. Interarch Building Products Pvt. Ltd. vs. Commissioner of Central Excise & CGST, Noida

Note:

1. The hearing will take place by virtual mode.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar